

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No. 258/KB/2017
C.P No. 1095/16

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company		Busetty Ram Mohan Rao &Anr (Busetty Jewellers Pvt. Ltd. & Ors) -Vs- Registrar of Companies, West Bengal	
Under Section		560(6)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) SOMNATH GANGOPADHYAY
Advocate

Applicants

Gangopadhyay
Advocate
20/7/17

20 07 2017- C.P.No.1095/16 – Busetty Ram Mohan Rao & Anr. (Busetty Jewellers Pvt. Ltd. & Ors.) Vs. Registrar of Companies, West Bengal.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

The instant application is filed under Section 560(6) of the Companies Act, 1956 and received on transfer from the Hon'ble High Court. Perused the records. No ROC report is found. ROC Report is hereby called for. Petitioner is to take steps.

Fixed on 10.08.2017.

sd.

MANORAMA KUMARI
MEMBER(J)